

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR

M/s. VIBRANT CONTENT PRIVATE LIMITED
[OPERATING IN MEDIA AND PUBLISHING INDUSTRY AT MUMBAI]
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS							
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Vibrant Content Private Limited PAN: AAECV1061F CIN: U22219MH2012PTC232823						
2.	Address of the registered office of the corporate debtor	Shop No. 026, 1st Floor, Evershine Mall, Chincholi Bunder Road, Malad West Mumbai – 400064 Maharashtra						
3.	URL of website	Information regarding website not available. Suspended management has not yet provided any details about website.						
4.	Details of place where majority of fixed assets are located	Complete details of the assets are not yet known as suspended management has not yet provided the same. The CD has intangible assts in the form broadcasting rights of several episodes purchased in year 2017.						
5.	Installed capacity of main products/ services	The CD is in business of trading in content for television, primarily television series, movies, and music. It mainly deals in television content in Hindi and Marathi. Suspended management has not yet provided any details about the assets of the Corporate Debtor.						
6.	Quantity and value of main products/ services sold in last financial year	Not yet known as suspended management has not yet provided the records to RP.						
7.	Number of employees/ workmen	Nil						
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available balance sheet as per ROC data is that of Financial Year 2022-2023. List of creditors is available on https://ibbi.gov.in/uploads/claims/generate/CLAIM_S1764152299_23519.pdf						
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<table><tr><th>Parameters</th><th>Eligibility</th></tr><tr><td>Refundable Earnest Money Deposit (non-interest bearing) to be submitted along with Resolution Plan</td><td>Rs. 1,00,000 (Through Demand Draft) along with Expression of Interest Rs. 20,00,000 (Through Demand Draft) along with Resolution Plan</td></tr><tr><td>Tangible Net Worth</td><td>Rs. 2,00,00,000</td></tr></table>	Parameters	Eligibility	Refundable Earnest Money Deposit (non-interest bearing) to be submitted along with Resolution Plan	Rs. 1,00,000 (Through Demand Draft) along with Expression of Interest Rs. 20,00,000 (Through Demand Draft) along with Resolution Plan	Tangible Net Worth	Rs. 2,00,00,000
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Tangible Net Worth	Rs. 2,00,00,000							
10.	Last date for receipt of expression of interest	18.02.2026						

11.	Date of issue of provisional list of prospective resolution applicants	28.02.2026
12.	Last date for submission of objections to provisional list	05.03.2026
13.	Date of issue of final list of prospective resolution applicants	15.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.03.2026
15.	Last date for submission of resolution plans	19.04.2026
16.	Process-mail id (to submit Expression of Interest)	cirp_vcpl@efficaxindia.com (Expression of Interest submitted to any mail id other than that mentioned above shall not be accepted)

EFFICAX RESOLUTION PROFESSIONALS PVT. LTD.


DIRECTOR / AUTHORISED SIGNATORY

**EFFICAX RESOLUTION PROFESSIONALS PRIVATE LIMITED
RESOLUTION PROFESSIONAL**

Through Rakesh Kumar Jindal (Authorised Representative)

For M/s Vibrant Content Private Limited

IBBI/IPE-0153/IPA-3/2023-24/50063

IBBI Registered Address: 3656/6, Gali No. 6, Narang Colony,

Tri Nagar, Near Rose Garden, North West, Delhi, 110035

Correspondence Address: 70-D, 3rd Floor, Pocket-A,

Vikas Puri Extension, New Delhi

Process e-mail id: cirp_vcpl@efficaxindia.com

AFA Valid up to- 31.12.2026

Phone Number- 9560464525

Date: 02.02.2026

Place: New Delhi

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16.	Process-mail id (to submit Expression of Interest)	cirp_vcpl@efficaxindia.com (Expression of Interest submitted to any mail id other than that mentioned above shall not be accepted)						

Date: 03.02.2026
Place: Mumbai

EFFICAX RESOLUTION PROFESSIONALS PRIVATE LIMITED
RESOLUTION PROFESSIONAL
 Through Rakesh Kumar Jindal (Authorised Representative)
 For M/s Vibrant Content Private Limited
 IBBI/IPE-0153/IPA-3/2023-24/50063
 IBBI Registered Address: 3656/6, Gali No. 6, Narang Colony, Tri Nagar, Near Rose Garden, North West, Delhi, 110035
 Correspondence Address: 70-D, 3rd Floor, Pocket-A, Vikas Puri Extension, New Delhi
 Process e-mail id: cirp_vcpl@efficaxindia.com
 AFA Valid up to- 31.12.2026
 Phone Number- 9560464525

फॉर्म जी
मेसर्स व्हायब्रंट कंटेनर प्रायव्हेट लिमिटेड यांच्यासाठी स्वारस्य व्यक्त करण्यासाठी आमंत्रण
(मुंबई येथे माध्यमांमध्ये काम करणे आणि प्रकाशन उद्योग)
(भारतीय दिवाळखोरी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी निराकरण प्रक्रिया) नियमावली, २०१६ च्या नियम ३६ए च्या उप-नियमन (१) अंतर्गत)

अ. क्र.	संबंधित तपशील						
१.	कॉर्पोरेट कर्जदाराचे नाव, पॅन आणि सीआयएन/एलएलपी क्रमांकासह : मेसर्स व्हायब्रंट कंटेनर प्रायव्हेट लिमिटेड पॅन : एएईसीव्ही१०६१एफ सीआयएन : U22219MH2012PTC232823						
२.	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा पत्ता दुकान क्रमांक ०२६, पहिला मजला, एव्हरशॉर्न मॉल, चिंचोली बंदर रोड, मालाड पश्चिम मुंबई - ४०००६४ महाराष्ट्र						
३.	वेबसाइटची यूआरएल वेबसाइट बद्दल माहिती उपलब्ध नाही. निलंबित व्यवस्थापनाने अद्याप वेबसाइटबद्दल कोणतीही माहिती दिलेली नाही.						
४.	बहुतेक स्थिर मालमत्ता जिथे आहेत त्या ठिकाणाचा तपशील निलंबित व्यवस्थापनाने अद्याप ती दिलेली नसल्याने मालमत्तेची संपूर्ण माहिती अद्याप ज्ञात नाही. वर्ष २०१७ मध्ये खरेदी केलेल्या अनेक भागांच्या प्रसारण हक्कांच्या स्वरूपात या सीडीकडे अमूर्त मालमत्ता आहे.						
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता ही सीडी टेलिव्हिजनसाठी, प्रामुख्याने टेलिव्हिजन मालिका, चित्रपट आणि संगीतासाठी सामग्रीची देवाणघेवाण करण्याचा व्यवसाय करते. ती प्रामुख्याने हिंदी आणि मराठी भाषेतील टेलिव्हिजन सामग्रीची देवाणघेवाण करते.						
६.	गेल्या आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादनांचे/सेवांचे प्रमाण आणि मूल्य निलंबित व्यवस्थापनाने अद्याप कॉर्पोरेट कर्जदाराच्या मालमत्तेबद्दल कोणतीही माहिती दिलेली नाही.						
७.	कर्मचाऱ्यांची/कामगारांची संख्या शून्य						
८.	दोन वर्षांच्या शेवटच्या उपलब्ध आर्थिक विवरणांसह (शेड्यूलसह), कर्जदारांच्या याद्या यासह अधिक तपशील यूआरएल वर उपलब्ध आहेत आरओसी डेटानुसार शेवटचा उपलब्ध बॅलन्स शीट हा आर्थिक वर्ष २०२२-२०२३ चा आहे. धनकोची सूची https://ibbi.gov.in/uploads/claims/generate/CLAIMS1764152299_23519.pdf वर उपलब्ध आहे.						
९.	संहितेच्या कलम २५(२)(एच) अंतर्गत निराकरण अर्जदारांची पात्रता वर उपलब्ध आहे						
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टॅजीबल निव्वळ वजन	रु. २,००,००,०००						
१०.	स्वारस्य व्यक्त करण्याची अंतिम तारीख १८.०२.२०२६						
११.	संभाव्य निराकरण अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख २८.०२.२०२६						
१२.	तरतूद सूची आक्षेपांची सादरीकरणाची अंतिम तारीख ०५.०३.२०२६						
१३.	संभाव्य रिझोल्यूशन अर्जदार यांची अंतिम ठराव जारी करण्याची तारीख १५.०३.२०२६						
१४.	संभाव्य निराकरण अर्जदारांना माहिती जापनपत्र, मूल्यांकन मॅट्रिक्स आणि निराकरण योजनांसाठी विनंती जारी करण्याची तारीख सादर करण्याची शेवटची तारीख २०.०३.२०२६						
१५.	ठराव प्रक्रिया यांचे सादरीकरणाची अंतिम तारीख १९.०४.२०२६						
१६.	प्रोसेस-मेल आयडी (इच्छा व्यक्त करण्यासाठी) cirp_vcpl@efficaxindia.com (स्वारस्यांची अभिव्यक्ती कोणत्याही मेल आयडी मार्फत सादर करता येईल व चरील निर्देशित सादर केलेली स्वारस्य अभिव्यक्ती स्वीकारली जाणार नाही)						

तारीख : ०३.०२.२०२६

ठिकाण : मुंबई

एफिकॅक्स रिझोल्यूशन प्रोफेशनल्स प्रायव्हेट लिमिटेड

रिझोल्यूशन प्रोफेशनल्स

राकेश कुमार जिंदाल (अधिकृत प्रतिनिधी) यांच्यामार्फत

मेसर्स व्हायब्रंट कंटेनर प्रायव्हेट लिमिटेडसाठी

आयबीबीआय/आयपीई-०१५३/आयपीए-३/२०२३-२४/५००६३

आयबीबीआय नोंदणीकृत पत्ता : ३६५६/६, गली नं. ६, नारंग कॉलनी, ट्राय नगर, रोज गार्डनबळ, उत्तर पश्चिम,

दिल्ली ११० ०३५

संबंधित पत्ता : ७०-डी, ३ रा मजला, पॉकेट ए, विकास पुरी एक्सटेंशन, नवी दिल्ली

प्रक्रिया ई-मेल आयडी : cirp_vcpl@efficaxindia.com

एएफए बैठता - ३१.१२.२०२६

फोन नंबर-९५६०४६४५२५